313. Shri V. Krishnamoorthi: Shri R. S. Vidyarthi: Shri Yogendra Sharma: Shri M. R. Krishna: Shri S. R. Damani: Shri A. B. Vajpayee: Shri Shri Gopal Saboo: Shri Brij Bhushan Lal: Shri Sharda Nand: Shri B. S. Sharma: Shri Onkar Lal Berwa: Shri George Fernandes: Shri J. H. Patel: Shri Kanwar Lal Gupta: Shri Prakash Vir Shastri: Shri Bharat Singh Chaulian: Shri Ranjit Singh: Shrimati Tarkeshwari Sinha: Shri Ram Kishan Gupta: Shri Swell: Shri S. C. Samanta: Shri A. K. Kisku: Shri S. N. Maiti: Shri Tridib Kumar Chaudhuri: Shri Yashpal Singh: Shri K. Lakkappa: Shri F. K. Ghosh: Shri D. C. Sharma: Shri Hem Raj: Shri P. C. Adichan: Shri Indrajit Gupta: Shri Meetha Lal: Shri Sradhakar Supakar: Shri Bal Raj Madhok: Shri Sidheshwar Prasad: Shri Shashi Ranjan: Shri Dhirendranath: Shri K. N. Pandey: Shri R. Barua: Shri C. C. Desai: Shri D. N. Patodia: Shri Y. A. Prasad: Shri D. S. Patil: Shri S. K. Tapuriah: Shri Mohamed Imam: Shri Gadilingana Gowd: Dr. Mahadeva Prasad:

Will the Minister of **Planning** be pleased to state:

(a) whether the Administrative Reforms Commission has recommended the re-organisation of the Planning Commission; (b) if so, the salient feature thereof; and

(c) the extent to which the recommendations have been implemented?

The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta): (a) and (b). Yes, Sir. A summary of the recommendation_s as contained in the Administrative Reforms Commission report is laid on the Table of the House. [*Plac*ed in Library. See No. LT-379/67].

(c) The matter is under consideration.

International Monetary Reform

314. Shri Sidheshwar Prasad: Will the Minister of **Finance** be pleased to state:

(a) whether his attention has been drawn to the suggestions of the U.S.A. and the E.C.M. Nations regarding international monetary reform;

(b) if so, the nature of their suggestions respectively; and

(c) how they are likely to affect India's international monetary commitments?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) Yes, Sir,

(b) The United States of America is reported to have suggested formulation of a contigency plan to create additional monetary reserves backed by leading currencies of the world and managed by an international institution such as the International Monetary Fund. The ECM countries have recently declared, *inter alia*, that the international liquidity problem could be met by augmenting the drawing rights from the International Monetary Fund.

(c) India will participate in an internationally acceptable plan of international monetary reform. The rights and obligations of participating countries in the schemes mentioned above have not been fully worked out